

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CA(CAA)/32/2024  
**NAME OF THE PETITIONER** : Ind Eco Ventures Ltd  
**NAME OF THE RESPONDENT(S)** : ROC, Chennai  
**UNDER SECTION** : Sec 230-232 of CA, 2013  
-----

**ORDER**

Ld. PCS Mr.Kannan for the Petitioner.

List the matter for hearing on **14.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk